

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 07/S.O./2024

Date : 16.02.2024

In supersession of Order No. 10/S.O./2021 dt. 23.11.2021, issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Dinesh Mehta**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER


REGISTRAR (ADMN.)

No.Gen/XV/31/2008/SC-I/297

Date : 16.02.2024

Copy forwarded to the following for information:-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Dinesh Mehta, Judge, Rajasthan High Court, Jodhpur.

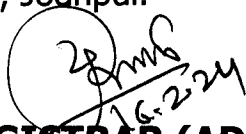

REGISTRAR (ADMN.)

No. Gen/XV/31/2008/SC-1/298

Date : 16.02.2024

Copy also forwarded to the following for information and necessary action:-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. P.S. to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur
03. All Registrars / O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Bench Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Joint Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Joint Secretary / Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur
08. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)